

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 05

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **09.10.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private
Limited

For FC : Adv. Ankit Lohia, Adv. Vikram Trivedi, Adv. Varun Nathani a/w
Adv. Suchitra Valjee, Adv. Riya Vasa, Adv. Smruti Pandya,
Adv. Rajvi Shah i/b Manilal Kher Ambalal

For CD : Adv. Shyam Kapadia a/w Adv. Petrushka Dasgupta,
Adv. Krishna Baruah, Adv. Abhirup Ghosh &
Adv. Devdutta Uchill

Section 7 of IBC

ORDER

List on **18.10.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)